

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR No. 265 of 2017

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

Coastal Gujarat Power Ltd.Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Mishra

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 17.05.2017. Dasti, in addition, is permitted.

List the matter on **17.05.2017.**

(I.J.Kapoor)
Technical Member
pr/vt

(Justice Ranjana P. Desai)
Chairperson